

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
UNSTARRED QUESTION NO.†3473
ANSWERED ON 08.08.2016**

SCHEME OF MEGA CIRCUIT DEVELOPMENT

†3473. SHRI RAKESH SINGH:

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government has implemented any scheme of Mega Circuit Development under Tourism Infrastructure Development in Jabalpur;**
- (b) if so, the amount allotted for this scheme so far; and**
- (c) the details of balance amount and the time by which the same will be released?**

ANSWER

**MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)
(DR. MAHESH SHARMA)**

(a) to (c): Implementation of tourism projects sanctioned by the Union Government to State Governments through central financial assistance under its scheme is the primarily responsibility of the State Government including the State Government of Madhya Pradesh.

The project for “Development of Jabalpur as Mega Circuit” was sanctioned for Rs.4937.10 lakh and Rs.2768.58 lakh was released during the financial year 2012-13 to the State Government of Madhya Pradesh under PIDDC scheme.

However, the Ministry of Finance delinked the PIDDC scheme from Union support from the financial year 2015-16 onward as per the recommendation of the Fourteenth Finance Commission (FFC) was accepted regarding higher devolution of 42% to States from Union Taxes and Duties during its award period 2015-2020.

The State Governments are to complete the projects from their own resources.
